

Government of Jammu and Kashmir  
Home Department  
Civil Secretariat, Jammu/Srinagar

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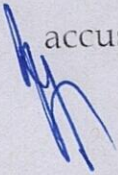
Phone.No. 0191-2547169-(J)  
0194-2506262-(S)

NOTIFICATION

Srinagar, the 10<sup>th</sup> September, 2020

- S.O-290 -Whereas, on, 02-4-2020, Police Sopore had received a reliable information that the active terrorist of LeT outfit namely (1) Sajad Ahmad Mir @ Haider, (2) Aashiq War, (3) Naseer-u-din Lone & (4) Aasif Aziz Reshi on the behest of PAK based commander were planning to carry out attack on Police/Security forces; and
2. Whereas, during checking two suspects namely Waseem Ahmad Gojree S/O Gh Mohi-ud-Din Gojree R/O Noorbagh and Junaid Rashid Ganie S/O Ab Rashid Ganie R/O Model Town were arrested and one pistol with Magazine and five live cartridges were recovered from the possession of accused Waseem Gujree and one UBGL with two UBGL grenades were recovered from the possession of accused Junaid Rashid Ganie respectively; and
3. Whereas, Case FIR No. 61/2020 U/S 18,20 ULA (P) Act, came to be registered in Police Station Sopore and investigation was set into motion; and

4. Whereas, during investigation site plan of place of occurrence and seizure memo of recovered arms/ammunition was prepared, statement of witnesses acquainted with the facts and circumstances of the case were recorded under relevant provisions of law; and
5. Whereas, during investigation it was revealed that the accused persons Waseem Ahmad Gojree and Junaid Rashid Ganie were affiliated with LeT outfit and were planning to carry out attacks on Police/Security forces under a well knit criminal conspiracy with other co-accused active terrorists; and
6. Whereas, the accused terrorists (1) Sajad Ahmad Mir @ Haider, (2) Aashiq War, (3) Naseer-u-din Lone & (4) Aasif Aziz Reshi are absconding and proceedings U/S 299 Cr.PC have been initiated against them; and
7. Whereas, on the basis of investigation, statement of witnesses recorded and other evidence collected, the investigating officer has established prima facie involvement of below mentioned accused persons in the commission of offences punishable under Unlawful Activities (Prevention) Act, 1967 as shown against each accused as u under:-



S.No.	Name of the Accused	Offence
1.	Waseem Ahmad Gojree S/O Ghulam Mohi-ud-Din Gojree R/O Noorbagh	18,20 ULA (P) Act.
2.	Junaid Rashid Ganie S/O Abdul Rashid Ganie R/O Model Town.	
3.	Sajad Aahmad Mir @ Haider S/O Gh. Qadir Mir R/O Brath Kallan <b>(Active Terrorist)</b>	
4.	Aashiq Hussain War S/O Mushtaq Ahmad War R/O Warpora <b>(Active Terrorist)</b>	
5.	Naseer-u-din Lone S/O Gh. Mohi-ud-din Lone R/O Gund Brath <b>(Active Terrorist)</b>	
6.	Aasif Aziz Reshi S/O Ab. Aziz Reshi R/O Gund Chabootra <b>(Active Terrorist)</b>	

8. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

9. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.

Now, therefore; in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above mentioned accused for the commission of offences punishable under section 18,20 ULA (P) Act, in the case FIR No. 61/2020 of Police Station Sopore.

By order of the Government of Jammu & Kashmir.

Sd/-

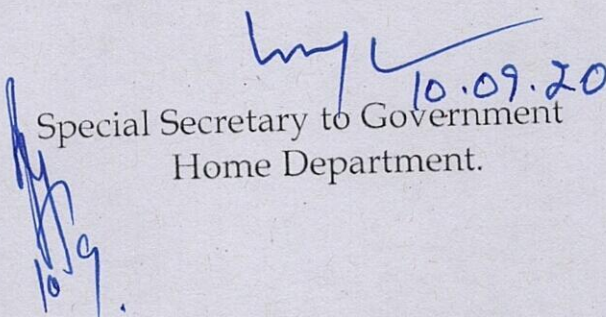
Principal Secretary to Government  
Home Department.

Dated:- 10-09-2020

No:-Home/Pros/93/S/2020/

Copy to the:-

1. Joint Secretary, J&K Ministry of Home Affairs, GOI
2. Director General of Police, J&K Jammu. The CD file in original is returned herewith..
3. Secretary to Government, Department of Law, Justice & PA (w.7 s.c.)
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.

  
Special Secretary to Government  
Home Department.